

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31123/2025 BLAPL/10852/2025	PINTU@DUSMANTA TANDIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BRAJARAJNAGAR /199 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000778/2025
2	D-BLAPL/31265/2025 BLAPL/10853/2025	SIMANCHAL MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /319 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000633/2025
3	D-BLAPL/31313/2025 BLAPL/10854/2025	SHYAM @ SHYAMGHAN @ SHYAMAGHANA NAIK VS STATE OF ODISHA	BISWOJEET LENKA VS	TALCHER TOWN /989 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000015/2025
4	D-BLAPL/31190/2025 BLAPL/10855/2025	MITHUN SING @ MITHUN SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /174 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000329/2025
5	D-BLAPL/31410/2025 BLAPL/10856/2025	DHARMENDRA PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	TIKABALI /205 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000062/2025
6	D-BLAPL/31734/2025 BLAPL/10857/2025	PRADIPTA BAUL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /296 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000447/2025
7	D-BLAPL/31580/2025 BLAPL/10858/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /347 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001672/2025
8	D-BLAPL/31594/2025 BLAPL/10859/2025	AMIT POLEI @ ROSHAN KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /347 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001672/2025
9	D-BLAPL/31168/2025 BLAPL/10860/2025	SANA PINGUA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000087/2024
10	D-BLAPL/31306/2025 BLAPL/10861/2025	MITA TAUNK @ MILLI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PARLAKHEMUNDI /254 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000529/2025
11	D-BLAPL/29229/2025 BLAPL/10862/2025	SAROJ KUMAR MALIK @ BHAJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 A.D.J.,SALIPUR(Cuttack) ST/0000038/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/31443/2025 BLAPL/10863/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	JANKIA P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000656/2025
13	D-BLAPL/30231/2025 BLAPL/10864/2025	DINESH SAHA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	BEGUNIA P.S. /275 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000101/2025
14	D-BLAPL/30404/2025 BLAPL/10865/2025	ANIL SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JARAPADA /349 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000886/2025
15	D-BLAPL/31460/2025 BLAPL/10866/2025	PRAVAT MALLICK @ BULU VS STATE OF ODISHA	BISWARANJAN DALAI VS	NEMALO /100 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000180/2025
16	D-BLAPL/30517/2025 BLAPL/10867/2025	MAHESH HUIKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(B)CC/0000001/2025
17	D-BLAPL/30169/2025 BLAPL/10868/2025	DUSMANTA KUMAR MUDULI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	CHHENDIPADA /169 /2011 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000022/2011
18	D-BLAPL/31611/2025 BLAPL/10869/2025	CHANDINI GHARAMI VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
19	D-BLAPL/30927/2025 BLAPL/10870/2025	ABHISEK SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000059/2025
20	D-BLAPL/31114/2025 BLAPL/10871/2025	BINAKA@BINAYAK DANSANA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BADMAL /281 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000040/2025
21	D-BLAPL/31308/2025 BLAPL/10872/2025	MOHAMMAD KASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
22	D-BLAPL/31552/2025 BLAPL/10873/2025	BISHAL SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000042/2025
23	D-BLAPL/31309/2025	SHEIKH RAJU @ SK. RAJO	CHHABI BEHERA	BADABAZAR /364 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10874/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
24	D-BLAPL/31312/2025 BLAPL/10875/2025	SANKAR BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGADA /154 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000577/2025
25	D-BLAPL/31314/2025 BLAPL/10876/2025	SUJIT MOHAPATRA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NAYAGARH SADAR /209 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000975/2025
26	D-BLAPL/31339/2025 BLAPL/10877/2025	ANIL KUMAR BEHERA @ PINKU VS STATE OF ODISHA	ANURAG PATI VS	KHURDA MODEL /186 /2025 2ND A.D.J,KHURDA(Khordha ) TR/0000048/2025
27	D-BLAPL/31327/2025 BLAPL/10878/2025	ASHANTI SETHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000033/2025
28	D-BLAPL/31353/2025 BLAPL/10879/2025	RAKI @ RAKESH KUMAR SUKLA VS STATE OF ODISHA	BIJAYALAXMI MOHAPATRA VS	GOBINDAPUR /189 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000669/2025
29	D-BLAPL/31261/2025 BLAPL/10880/2025	ALOK KUMAR NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /268 /2025 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000258/2025
30	D-BLAPL/31346/2025 BLAPL/10881/2025	RAJENDRA KUMAR MALLIK VS STATE OF ODISHA	PRATIK DASH VS	SORO /451 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000928/2025
31	D-BLAPL/31358/2025 BLAPL/10882/2025	ABHI BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /116 /2025 S.D.J.M.,PURI(Puri) GR/0000298/2025
32	D-BLAPL/31352/2025 BLAPL/10883/2025	B. KARTIK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	CANTONMENT ROAD /172 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000110/2025
33	D-BLAPL/31369/2025 BLAPL/10884/2025	SILU ROULA@GAKO@GAJI@SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /184 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000271/2025
34	D-BLAPL/31251/2025 BLAPL/10885/2025	CHANDRA MOHAN MURMU @ CHANDRA MOHAN @ SANA MURMU VS	KULDEEP MOHANTY VS	RAIRANGPUR (RURAL) /136 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/30627/2025 BLAPL/10886/2025	STATE OF ODISHA PUSPENDRA KHUNTE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0001029/2025 SONEPUR /227 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000069/2025
36	D-BLAPL/31456/2025 BLAPL/10887/2025	MAHADEV RAY @ RAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /261 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001337/2025
37	D-BLAPL/31469/2025 BLAPL/10888/2025	PAWAN PAWAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND E.O, BALASORE /12 J.M.F.C.,BALASORE(Baleshwar) CT/0000198/2025
38	D-BLAPL/31340/2025 BLAPL/10889/2025	CHITARANJAN NAIK @ NAYAK VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	JANKIA P.S. /314 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000674/2025
39	D-BLAPL/31472/2025 BLAPL/10890/2025	VICKY KUMAR @ KASHYAP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND E.O, BALASORE /12 J.M.F.C.,BALASORE(Baleshwar) CT/0000198/2025
40	D-BLAPL/29773/2025 BLAPL/10891/2025	SUKADEV MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 J.M.F.C.,MOHANA(Gajapati ) GR/0000111/2025
41	D-BLAPL/31219/2025 BLAPL/10892/2025	ANILA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000019/2025
42	D-BLAPL/31215/2025 BLAPL/10893/2025	PRADIPTA BALIARSINGH@FAKIRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000106/2025
43	D-BLAPL/31260/2025 BLAPL/10894/2025	ANADI CHAMPIYA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /91 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000141/2024
44	D-BLAPL/31427/2025 BLAPL/10895/2025	PANDA @ KAILASH NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	KIAKATA /3 /2022 A.D.J.,ATHAMALIK(Anugul ) CT/0000058/2022
45	D-BLAPL/30911/2025 BLAPL/10896/2025	JAYRAM PRUSETH VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000015/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/31290/2025 BLAPL/10897/2025	DILLIP KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /51 /2014 A.D.J.,KEONJHAR(Kendujhar) ST/0000050/2018
47	D-BLAPL/31428/2025 BLAPL/10898/2025	MARKANDA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000167/2025
48	D-BLAPL/31828/2025 BLAPL/10899/2025	ABHIJIT NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-7 /211 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002500/2025
49	D-CMAPL/34007/2025 CMAPL/298/2025	TAPASWINI PATEL VS ESTATE MANAGER, DULANGA COAL MINING PROJECT NTPC LTD., SUNDARGARH	ADV. VS	// () //
50	D-CMAPL/40461/2025 CMAPL/299/2025	MD.MAQUEBUL @ MAKBUL VS SK.NOOR MOHAMMED	MOHAMMED FARADISH VS	// () //
51	D-CMAPL/41597/2025 CMAPL/300/2025	PRAMOD PRADHAN VS STATE OF ODISHA	ADV. VS	// () //
52	D-CMAPL/30821/2025 CMAPL/301/2025	RAM MOHAN CHOUDHURY VS BANDANA MISHRA	KHAN MAHMOODUL HASAN NIAMATI VS	// () //
53	D-CMP/40633/2025 CMP/1645/2025	DIPAK KUMAR DAS VS RUKMANI DAS	BISWAJIT MOHAPATRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000765/2019
54	D-CMP/41833/2025 CMP/1646/2025	GIRIDHARILAL HALAN VS BAIRAGI PANDA	ATUL TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho) IA/0000001/2025
55	D-CMP/41628/2025 CMP/1647/2025	PRADEEP KUMAR ROURTRAY VS MEERADEVI DASRAPURIA	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho) IA/0000001/2025
56	D-CMP/39837/2025 CMP/1648/2025	GOURAHARI NAHAK VS ANANDA CHARAN LENKA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000107/2016
57	D-CMP/40189/2025	SMRUTI SNIGDHA SAHU	GOPAL PRASAD JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1649/2025	VS KAMAL LOCHAN ROY	VS	CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/000058/2023
58	D-CMP/41668/2025 CMP/1650/2025	SANDHYRANI NANDA VS NAMITA ROUT	PRAKASH RANJAN BARIK VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000001/2025
59	D-CMP/42178/2025 CMP/1651/2025	NARAYAN MEHER VS PHAKIRA MEHER	BUDHIRAM DAS VS	// CIVIL JUDGE (SR.DIV) BIRMAHARAJPU CS/0000001/2022
60	D-CMP/40357/2025 CMP/1652/2025	SEYED EHEATESHAM NAWED VS TARULATA DEVI	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000255/2021
61	D-CMP/41779/2025 CMP/1653/2025	NARASINGHA NAIK VS SASHI NAIK	UMA CHARAN MISHRA VS	// CIVIL JUDGE(JD),JAIPATNA(Kalahandi) CMA/0000004/2022
62	D-CMP/42339/2025 CMP/1654/2025	SRIBATSA PANDA VS UPENDRA DAS	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (JD),BARGARH(Bargarh ) EC/0000001/2024
63	D-CMP/41279/2025 CMP/1655/2025	NARENDRA KUMAR SAHOO VS MINAKHI SAHOO	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000206/2017
64	D-CMP/42182/2025 CMP/1656/2025	KESHABA PADHAN @ KESHABA CHANDRA PADHAN VS CHAKRADHAR PADHAN	BUDHIRAM DAS VS	// CIVIL JUDGE (SR.DIV) BIRMAHARAJPU CS/0000003/2024
65	D-CMP/40970/2025 CMP/1657/2025	GOURIMANI BEHERA VS NISHAMANI BEHERA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000079/2008
66	D-CMP/41832/2025 CMP/1658/2025	BISHNU CHARAN DAS VS BAIKUNTHA CHARAN DAS	RAJJEET ROY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000425/2020
67	D-CONTC/27499/2025 CONTC/4709/2025	KANKESWAR SAHOO VS PRANAB RANJAN SAHU, DISTRICT EDUCATION OFFICER,NUAPADA	ADV VS	// ()
68	D-CONTC/27753/2025 CONTC/4710/2025	DIPAK KUMAR HOTA VS	RAGHUNATH BISWAL VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/29453/2025 CONTC/4711/2025	RAJESH KUMAR SWAIN,DISTRICT PROJECT COORDINATOR SARBA SIKHYA ABHIJAN,PHULBANI,KANDHAMAL ANITA SETHI VS	TUSAR KUMAR MISHRA VS	// // ()
70	D-CONTC/31027/2025 CONTC/4712/2025	RADHAKANTA NAYAK,PRINCIPAL,KHALLIKOTE HIGHER SECONDARY SCHOOL,BERHAMPUR,GANJAM DAMAYANTI SAHOO VS	ADV. VS	// // ()
71	D-CONTC/33105/2025 CONTC/4713/2025	SIDHARTH SHANKAR SWAIN,IAS SUNITA ROUSTRAY,OES-I VS	ADV VS	// // ()
72	D-CONTC/33486/2025 CONTC/4714/2025	DIPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI PRADEEP KUMAR SAHOO VS	SUDHEER KUMAR SAHOO VS	// // ()
73	D-CONTC/33862/2025 CONTC/4715/2025	ABDAAL M.AKHTAR,IAS MIRZA NAIMUDDIN BAIG VS	UMESH CHANDRA PATNAIK VS	// // ()
74	D-CONTC/37965/2025 CONTC/4716/2025	MADHUMITA NAYAK,DIRECTOR,ESI MISHRA BHOINA VS	ADV. VS	// // ()
75	D-CONTC/38046/2025 CONTC/4717/2025	BIBHUTI BHUSAN NAYAK,IAS SUJATA SUNDARI PANIGRAHI VS	ADV. VS	// // ()
76	D-CONTC/38051/2025 CONTC/4718/2025	BIBHUTI BHUSAN NAYAK,IAS BASANT KUMAR HOTA VS	ADV. VS	// // ()
77	D-CONTC/38842/2025 CONTC/4719/2025	BIBHUTI BHUSAN NAYAK,IAS BHABANI SHANKAR BARIK VS	LAMBIT SENAPATI VS	// // ()
78	D-CONTC/39117/2025 CONTC/4720/2025	ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA,BBSR,KHURDA CHINTAMANI SAHOO VS	ADV. VS	// // ()
79	D-CONTC/39247/2025 CONTC/4721/2025	ANU GARG,IAS RUPABANTA PADHAN VS	ADV. VS	// // ()
		KALIPRASANNA MOHAPATRA,IAS		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/39264/2025 CONTC/4722/2025	JAYA KUMAR BISHOYI VS HRUDANANADA SAHOO,BDO,KANDHAMAL	ADV. VS	// 0 //
81	D-CONTC/39293/2025 CONTC/4723/2025	RAGHUNATH DAS VS GIRISH S.N.,IAS	JAJATI KESHARI KHUNTIA VS	// 0 //
82	D-CONTC/39470/2025 CONTC/4724/2025	TRIBIKRAMA PANDA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
83	D-CONTC/39500/2025 CONTC/4725/2025	SACHIDANANDA PRADHAN VS SATYABRATA SAHOO,IAS	MANOJA KUMAR KHUNTIA VS	// 0 //
84	D-CONTC/39515/2025 CONTC/4726/2025	TRINATH ROUT VS SALINI PANDIT,IAS	ADV. VS	// 0 //
85	D-CONTC/39517/2025 CONTC/4727/2025	MANAS KUMAR SAHOO VS SALINI PANDIT,IAS	ADV. VS	// 0 //
86	D-CONTC/41333/2025 CONTC/4728/2025	SARAT KUMAR NAYAK VS ARUP CHANDRA NAYAK	KEDAR CHANDRA SARANGI VS	// 0 //
87	D-CONTC/39707/2025 CONTC/4729/2025	RAMESH CHANDRA PRADHAN VS SONAMIKA RAY,DIST. EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //
88	D-CONTC/39709/2025 CONTC/4730/2025	SANTOSH KUMAR PRUSTY VS SONAMIKA RAY,DIST. EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //
89	D-CONTC/41337/2025 CONTC/4731/2025	APURBA PRATIHAR VS ALOK BHORA (PCSC)	ADV. VS	// 0 //
90	D-CONTC/39712/2025 CONTC/4732/2025	RASID KHAN VS SONAMIKA RAY,DIST. EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //
91	D-CONTC/40657/2025	JUGUNU NAIK	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4733/2025	VS ASWASTY S.,COMMNR.-CUM-SECY.,DEPT OF HEALTH AND F.W, ODISHA	VS	0 //
92	D-CONTC/41340/2025 CONTC/4734/2025	JAGAN KUMAR MALLICK VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR	ADV. VS	// 0 //
93	D-CONTC/40700/2025 CONTC/4735/2025	SASMITA MAHAPATRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
94	D-CONTC/40832/2025 CONTC/4736/2025	GAYA PRASAD MANDAL VS S.SUSREE,IPS	ADV. VS	// 0 //
95	D-CONTC/39381/2025 CONTC/4737/2025	BIDULATA SAHOO VS NITYANANDA BARIK,DEO,CUTTACK	ADV. VS	// 0 //
96	D-CONTC/40896/2025 CONTC/4738/2025	SAGNIKA SHATARUPA VS NARESH KUMAR SAHOO, I.I.C, RAJNAGAR P.S., KENDRAPARA	RAMESH CHANDRA ROUT VS	// 0 //
97	D-CONTC/41101/2025 CONTC/4739/2025	SAIRENDRI PRADHAN VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/41467/2025 CONTC/4740/2025	NILANCHALA PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
99	D-CONTC/39378/2025 CONTC/4741/2025	SRIMATI SETHY VS KIRAN KUMAR NAIK,COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER,KEONJHAR	TARUN KANTA PATTANAYAK VS	// 0 //
100	D-CONTC/39447/2025 CONTC/4742/2025	DHANILAL TRINATH VS KALU PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA	ADV. VS	// 0 //
101	D-CONTC/41160/2025 CONTC/4743/2025	RABINDRA NATH MOHANTY VS DR.SWATI MISHRA,OAS	ADV. VS	// 0 //
102	D-CONTC/39599/2025 CONTC/4744/2025	ASHOK KUMAR GHAREI VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/41478/2025 CONTC/4745/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA SIPRARANI MUDULI VS DR. BINAY KUMAR SAHOO HONORARY SECRETARY,	ADV VS	// // 0 //
104	D-CONTC/39643/2025 CONTC/4746/2025	K.SRINIVAS RAO VS K.SUDARSHAN CHAKRABARTHY,IAS	ADV. VS	// 0 //
105	D-CONTC/39684/2025 CONTC/4747/2025	PRADIP KUMAR CHHATRIA VS KABINDRA KUMAR SAHU,COLLECTOR,DEOGARH	MOHAN KUMAR SAHU VS	// 0 //
106	D-CONTC/41205/2025 CONTC/4748/2025	PRATAP KUMAR MOHANTY VS SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA	ADV. VS	// 0 //
107	D-CONTC/41629/2025 CONTC/4749/2025	BHARAT SAHOO VS BRUNDABAN SATAPATHY	ADV. VS	// 0 //
108	D-CONTC/41207/2025 CONTC/4750/2025	BHAGYADHAR PRUSTY VS DR.SWATI MISHRA,OAS,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA	ADV. VS	// 0 //
109	D-CONTC/41633/2025 CONTC/4751/2025	RAJA KISHORE GHADAI VS ANU GARG,IAS	ADV. VS	// 0 //
110	D-CONTC/41636/2025 CONTC/4752/2025	SOMANATH SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
111	D-CONTC/38058/2025 CONTC/4753/2025	JAGANNATH PANDA VS ANU GARG,P.SECY.,WATER RESOURCE DEPT,ODISHA	ADV. VS	// 0 //
112	D-CONTC/41647/2025 CONTC/4754/2025	JADUNATH MOHAPATRA VS PRIYADARSI SANGRAM KESHARI KHUNTIA,TAHASILDAR	ADV. VS	// 0 //
113	D-CONTC/39587/2025 CONTC/4755/2025	KUMUDA KUMAR SAMAL VS SALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/39589/2025 CONTC/4756/2025	HEMANTA KUMAR BARIK VS SALINI PANDIT,COMMN.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// 0 //
115	D-CONTC/41278/2025 CONTC/4757/2025	SAUMYA SRIVIDYA VS ASHEESH PANDEY,MANAGING DIRECTOR ,UNION BANK OF INDIA	ADV. VS	// 0 //
116	D-CONTC/39592/2025 CONTC/4758/2025	RAMAKANTA DAS ADHIKARY VS SALINI PANDIT,COMMN.-CUM-SECY., S AND ME DEPT.	ADV. VS	// 0 //
117	D-CONTC/39596/2025 CONTC/4759/2025	SIDHESWAR DAS VS SALINI PANDIT,COMMN.-CUM-SECY.,S AND ME DEPT.,ODISHA	ADV. VS	// 0 //
118	D-CONTC/39688/2025 CONTC/4760/2025	ADARSHA PATHAGARA, SUNDARGARH VS P.K.JENA,MANAGER(TS) LAND,ROURKELA STEEL PLANT,SUNDARGARH	ADV. VS	// 0 //
119	D-CONTC/41648/2025 CONTC/4761/2025	RAMA KRUSHNA PATTANAİK VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
120	D-CONTC/41653/2025 CONTC/4762/2025	ABDUL MALIK KHAN VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
121	D-CONTC/41655/2025 CONTC/4763/2025	BRAJA KISHORE DASH VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
122	D-CONTC/41657/2025 CONTC/4764/2025	GOURANG CHANDRA CHANDA VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
123	D-CONTC/39756/2025 CONTC/4765/2025	DUKHI SAHU VS AJAY KUMAR GARNAİK, SPL. L.A.O, TALCHER SAMBALPUR RAIL LINK PROJECT	RABINDRA NATH DEBATA VS	// 0 //
124	D-CONTC/41658/2025 CONTC/4766/2025	JATINDRA RATH VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
125	D-CONTC/41852/2025	OMM SAI ENTERPRISES, CUTTACK	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4767/2025	VS DILLIP SAHOO,DY. DIRECTOR,MINES OFFICE,JAGATPUR,CUTTACK	VS	0 //
126	D-CONTC/41931/2025 CONTC/4768/2025	RAMESH KUMAR SAHOO VS LOPAMUDRA NAYAK, B.D.O.,SALIPUR	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
127	D-CONTC/41952/2025 CONTC/4769/2025	DHIREN KUMAR PRADHAN VS ARINDAM DAKUA,IAS	ADV. VS	// 0 //
128	D-CONTC/42039/2025 CONTC/4770/2025	NIROD KUMAR NANDA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
129	D-CONTC/42159/2025 CONTC/4771/2025	DR.SUPREET SAURAV VS ASWATHY S.,,IAS	ADV. VS	// 0 //
130	D-CONTC/35529/2025 CONTC/4772/2025	CH.SYAM SUNDAR PATRO VS SANJANY KUMAR SINGH,P. SECY,DEPT. OF FOOD AND CIVIL SUPPLIES,ODISHA	ADV. VS	// 0 //
131	D-CONTC/39767/2025 CONTC/4773/2025	PREMANANDA BHOI VS KARAN SHARMA,B.E.O,DHANKAUDA,SAMBALPUR	ADV. VS	// 0 //
132	D-CONTC/39769/2025 CONTC/4774/2025	BHAVANI SHANKAR PATNAIK VS CHANDRAKANTA PANDA,DIRECTOR,WALMI, CUTTACK	ADV. VS	// 0 //
133	D-CONTC/39781/2025 CONTC/4775/2025	DEBENDRA PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
134	D-CONTC/40704/2025 CONTC/4776/2025	ANAMA BAGARTI VS USHA PADHEE,IAS	ADV. VS	// 0 //
135	D-CONTC/41301/2025 CONTC/4777/2025	MANAS KUMAR SAHU VS ALOKA BHORA,PRINCIPAL CHIEF SECURITY COMMNR.,R.P.F, E.CO. RAILWAY	ADV. VS	// 0 //
136	D-CONTC/41990/2025 CONTC/4778/2025	DR.GANESH CHANDRA KUND VS	JAYDEEP PAL VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/42157/2025 CONTC/4779/2025	PROF.PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT, BBSR PRADEEP KUMAR PRAHARAJ VS ER.RANJIT KUMAR SAHOO, CHIEF CONSTRUCTION ENGR., CENTRAL(R AND B) CIRCLE, BBSR	ADV. VS	// // ()
138	D-CONTC/39719/2025 CONTC/4780/2025	BIKRAM SAMANTRAY VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// // ()
139	D-CONTC/39720/2025 CONTC/4781/2025	PRAMILA DASH VS SONAMIKA RAY, DEO, KHURDA	ADV. VS	// // ()
140	D-CONTC/39721/2025 CONTC/4782/2025	BHAGABAN PRADHAN VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// // ()
141	D-CONTC/39726/2025 CONTC/4783/2025	KAPILESWAR SWAIN VS SONAMIKA RAY, DEO, KHURDA	ADV. VS	// // ()
142	D-CONTC/41986/2025 CONTC/4784/2025	DR.GANESH CHANDRA KUND VS PROF.PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT, BBSR	JAYDEEP PAL VS	// // ()
143	D-CONTC/39730/2025 CONTC/4785/2025	MAMATA SAHOO VS SONAMIKA RAY, DEO, KHURDA	ADV. VS	// // ()
144	D-CONTC/39735/2025 CONTC/4786/2025	KANHU CHARAN MISHRA VS SONAMIKA RAY, DEO, KHURDA	ADV. VS	// // ()
145	D-CONTC/39809/2025 CONTC/4787/2025	BIRANCHI NARAYAN PANDA VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ABINASH PATTJOSHI VS	// // ()
146	D-CONTC/39937/2025 CONTC/4788/2025	RAMESH CHANDRA ROUT VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
147	D-CONTC/40153/2025 CONTC/4789/2025	PRANGYASMITA MOHAPATRA VS JAGABANDHU SAHOO, DPC, SSA, BHADRAK	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLA/29059/2025 CRLA/1163/2025	PRASANNA KUMAR MOHANTY@PRASAN KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MARSHAGHAI /157 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/000030/2023
149	D-CRLA/30735/2025 CRLA/1164/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MANGALPUR /331 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000140/2024
150	D-CRLA/30890/2025 CRLA/1165/2025	MADAN SANDHA VS STATE OF ODISHA	HARMOHAN DHAL VS	PATNAGARH /157 /2019 A.D.J.PATNAGARH(Balangir) SC/000001/2020
151	D-CRLA/30896/2025 CRLA/1166/2025	GANESH PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SAMBALPUR VIGILANCE /22 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000035/2008
152	D-CRLA/31065/2025 CRLA/1167/2025	RABINDRA NATH PRADHAN VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	SAMBALPUR VIGILANCE /22 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000035/2008
153	D-CRLA/31068/2025 CRLA/1168/2025	BISHNUPADA GRAHACHARYA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BALASORE VIGILANCE /26 /2004 SPECIAL JUDGE,SPECIAL COURT,CUTT TR/0000004/2014
154	D-CRLA/31631/2025 CRLA/1169/2025	PAPUNI DALEI @ SUBHAM VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BARANGA /339 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000152/2023
155	D-CRLA/31317/2025 CRLA/1170/2025	RAJU KUMBHAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHETRARAJPUR /184 /2018 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000052/2018
156	D-CRLMC/31620/2025 CRLMC/4220/2025	AJAYA KUMAR CHOUDHURY VS STATE OF ODISHA(VIG.)	BHABANI SANKAR DAS VS	BALASORE VIGILANCE /29 /2003 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000029/2003
157	D-CRLMC/31304/2025 CRLMC/4221/2025	MD. FIRDOS @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /262 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000564/2025
158	D-CRLMC/31338/2025 CRLMC/4222/2025	JONAKI KARMAKAR VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
159	D-CRLMC/30466/2025	MITHUN KUMAR JENA	BIKRAM KESHARI MOHANTY	SAHID NAGAR P.S. /554 /2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4223/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE CT/0000009/2022
160	D-CRLMC/30469/2025 CRLMC/4224/2025	CILON DAS@SILAN DAS VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	BADAGODA P.S. /223 /2020 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000315/2020
161	D-CRLMC/25736/2025 CRLMC/4225/2025	BIBHUTI BHUSAN RAO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	TUREIKELA /79 /2007 A.D.J.,KANTABANJI(Balangir) SC/0000045/2022
162	D-CRLMC/27889/2025 CRLMC/4226/2025	AJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	BIKRAM PRATAP DAS VS	BHUBANESWAR VIGILANCE /23 /2020 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000026/2020
163	D-CRLMC/28950/2025 CRLMC/4227/2025	SEELA SATYANARAYANA VS STATE OF ODISHA	SRIKANATA KUMAR SETHY VS	BERHAMPUR TOWN /375 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002422/2025
164	D-CRLMC/29287/2025 CRLMC/4228/2025	RUPESH KUMAR PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	G.UDAYAGIRI /49 /2004 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000138/2004
165	D-CRLMC/29847/2025 CRLMC/4229/2025	SURATHA JENA VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /77 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000077/2025
166	D-CRLMC/30048/2025 CRLMC/4230/2025	PRAVAS KUMAR SENAPATI VS STATE OF ODISHA	SUJATA JENA VS	RAJKANIKA /67 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000137/2025
167	D-CRLMC/30167/2025 CRLMC/4231/2025	BAPI @ BINOD BARIK VS STATE OF ODISHA	MOHAMMED RIAZ VS	MAHILA P.S. BUXIBAZAR /94 /2018 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000137/2018
168	D-CRLMC/31397/2025 CRLMC/4232/2025	MOHAMMED MAYUR JANI VS ARFEEN KHAN	SURYAKANTA JENA VS	/ /0 JUDGE, FAMILY COURT, NABARANGPU Crp/0000027/2025
169	D-CRLMC/30170/2025 CRLMC/4233/2025	BASANTI BARIK VS STATE OF ODISHA	MOHAMMED RIAZ VS	MAHILA P.S. BUXIBAZAR /94 /2018 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000137/2018
170	D-CRLMC/30471/2025 CRLMC/4234/2025	MIHIR KUMAR SAHU VS	BINI MISHRA VS	JEYPORE VIGILANCE /29 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/30346/2025 CRLMC/4235/2025	STATE OF ODISHA(VIG.) SANTOSH KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	GR/0000021/2012 / /0 ( ) //
172	D-CRLMC/30427/2025 CRLMC/4236/2025	BHIMA JANI VS STATE OF ODISHA	SULOCHANA PATRO VS	TENTULIKHUNTI /3 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000002/2025
173	D-CRLMC/30903/2025 CRLMC/4237/2025	GAJINDRA @ GAJENDRA NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /86 /2019 C.J.M.,NAWAPARA(Nuapada ) CT/0000302/2019
174	D-CRLMC/31735/2025 CRLMC/4238/2025	BIKU SETHY@JITU SETHY@GOURAB SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BAIDYANATHPUR /512 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002750/2025
175	D-CRLMC/31111/2025 CRLMC/4239/2025	KALIA @ KALU CHARAN SAMANTARAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SATYABADI /184 /2011 S.D.J.M.,PURI(Puri) GR/0001882/2011
176	D-CRLMC/31162/2025 CRLMC/4240/2025	AGASTI KARNA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /79 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000115/2019
177	D-CRLMC/31163/2025 CRLMC/4241/2025	KAINRU @ SADASHIBA KARNA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /78 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000116/2019
178	D-CRLMC/31206/2025 CRLMC/4242/2025	SAUMYA RANJAN PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	SARANAKUL /20 /2025 A.D.J.,ODAGAON(Nayagarh ) ST/0000027/2025
179	D-CRLMC/31246/2025 CRLMC/4243/2025	MANAS @ BIKRAM NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /34 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000011/2022
180	D-CRLMC/31252/2025 CRLMC/4244/2025	SUSANTA @ SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) ICC/0000034/2024
181	D-CRLMC/31548/2025 CRLMC/4245/2025	AJAY KUMAR DAS@SAMBHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	MANCHESWAR P.S. /91 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000110/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/31326/2025 CRLMC/4246/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	//0 JMFC, SEMILIGUDA(Koraput) ICC/0000003/2021
183	D-CRLMC/31451/2025 CRLMC/4247/2025	SAURASTRA DIPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ASST. SESSION JUDGE(WOMENS COUR ICC/0000051/2014
184	D-CRLMC/31739/2025 CRLMC/4248/2025	UCHHABA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /118 /2011 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000002/2012
185	D-CRLMC/31899/2025 CRLMC/4249/2025	HIRAK KUMAR PARIDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	NALCO /175 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001122/2022
186	D-CRLMC/31607/2025 CRLMC/4250/2025	DEEPAK @ DIPAK KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SUNDARGARH TOWN /324 /2023 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000136/2023
187	D-CRLMC/31738/2025 CRLMC/4251/2025	SANJIB BAGHASINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	JATNI P.S. /150 /2025 J.M.F.C.,JATNI(Khordha ) GR/0000258/2025
188	D-CRLMC/31398/2025 CRLMC/4252/2025	SK.SHERU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /37 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000410/2021
189	D-CRLMP/28600/2025 CRLMP/1338/2025	SANDHYARANI TARAI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	//0 () //
190	D-CRLMP/29268/2025 CRLMP/1339/2025	SURESH KUMAR BISWAL VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	KANPUR /39 /2025 () //
191	D-CRLMP/29274/2025 CRLMP/1340/2025	HASIDA BEGUM VS EMRAN KHAN	ANURAG PATI VS	//0 () //
192	D-CRLMP/30957/2025 CRLMP/1341/2025	SRIDHARA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	PANIKOILI /29 /2023 () //
193	D-CRLMP/31645/2025	PINAKEE MISHRA	ASHIT KUMAR DASH	PURI TOWN /68 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1342/2025	VS STATE OF ODISHA	VS	() //
194	D-CRLREV/31764/2025 CRLREV/777/2025	BIBEK KUMAR SWAIN VS STATE OF ODISHA	ANSHUMAN RAY VS	LAXMISAGAR P.S. /394 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000388/2025
195	D-CRLREV/29290/2025 CRLREV/778/2025	SUDEI MAHAPATRA@SUDHAKAR MAHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 J.M.F.C,TANGI(Khordha ) GR/0000182/2025
196	D-CRLREV/31856/2025 CRLREV/779/2025	DIBYARANJAN BEHERA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /328 /2015 C.J.M.,KEONJHAR(Kendujhar) ST/0000009/2025
197	D-CRP/41375/2025 CRP/43/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS,CUTTACK	ABINASH ROUTRAY VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000006/2025
198	D-EXP/41402/2025 EXP/34/2025	BIJAYA KUMAR DHADA @ BIJAYA DHADA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// () //
199	D-FAO/41202/2025 FAO/450/2025	WINDSOR PACKAGING PVT. LTD. VS OKIL SAHOO @ SAKET	NITISH KUMAR MISHRA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000029/2009
200	D-MACA/41839/2025 MACA/1114/2025	CHHABIRANI MAHAKUD VS SHYAMALENDU MOHANTY	BISWAJIT MOHANTY VS	// IST MACT, PURI(Puri) Mac/0000363/2015
201	D-MATA/41846/2025 MATA/394/2025	PUSPANJALI NAYAK @ DALABEHERA VS SARAT KUMAR NAYAK	KALU CHARAN SWAIN VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000089/2024
202	D-RSA/41814/2025 RSA/508/2025	MONALISA PATRO VS RENUBALA JENA	BHASKAR CHANDRA PANDA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000003/2024
203	D-TRP(C)/39225/2025 TRP(C)/364/2025	LABA BEHERA VS KUMUDINI BEHERA	SUSHANTA KUMAR JOSHI VS	// J.M.F.C.,KANTABANJI(Balangir) CMC/0000018/2025
204	D-TRP(C)/41845/2025 TRP(C)/365/2025	SAROJINI MUND VS	AKASH KUMAR PATAJOSHI VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/23248/2025 WA/1603/2025	ARATI KHAMARI STATE OF ODISHA VS PRADEEP KUMAR PANY	SANJIB SWAIN,A.G.A VS	CS/0000039/2025 // 0 //
206	D-WA/40164/2025 WA/1604/2025	STATE OF ODISHA VS NARAYAN PRADHAN	DEBARAJ MOHANTY,A.G.A VS	// 0 //
207	D-WA/40915/2025 WA/1605/2025	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, VS DR. GANESH CHANDRA KUND	<del>KHUNDA</del> KUMAR KHUNTIA VS	// 0 //
208	D-WA/41217/2025 WA/1606/2025	STATE OF ODISHA VS LOKANATH BEHERA	SASWAT DAS, A.G.A VS	// 0 //
209	D-WA/41475/2025 WA/1607/2025	STATE OF ODISHA VS SANDHYARANI PALLAURI	SASWAT DAS,A.G.A VS	// 0 //
210	D-WA/37563/2025 WA/1608/2025	JAYANTI NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
211	D-WA/28979/2025 WA/1609/2025	STATE OF ODISHA VS CHITTA RANJAN SAHOO	SASWAT DAS,A.G.A VS	// 0 //
212	D-WA/41486/2025 WA/1610/2025	SUBRAT PRIYADARSHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
213	D-WA/40869/2025 WA/1611/2025	STATE OF ODISHA VS MANASI SAMANTARAY	CHANDRAKANTA PRADHAN, A.G.A VS	// 0 //
214	D-WP(C)/41863/2025 WP(C)/29239/2025	M/S SMSL-DDBL (JV), CHHATISGARH VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
215	D-WP(C)/41583/2025 WP(C)/29240/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS ARJUN BHOI	BAIDHAR SAHOO VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/41585/2025 WP(C)/29241/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS ROHIT KUMAR SAHU	BAIDHAR SAHOO VS	// 0 //
217	D-WP(C)/41518/2025 WP(C)/29242/2025	NIRAJA DORA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
218	D-WP(C)/41815/2025 WP(C)/29243/2025	SAMIR PARIDA VS JANA SMALL FINANCE BANK, BBSR	SURYAKANTA JENA VS	// 0 //
219	D-WP(C)/34515/2025 WP(C)/29244/2025	RAMKRUSHNA BARAL VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
220	D-WP(C)/41594/2025 WP(C)/29245/2025	MONALISA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/37656/2025 WP(C)/29246/2025	UNION OF INDIA VS SRIKANTA SAHU	JNYANANANDA PANDA, CGC VS	// 0 //
222	D-WP(C)/39302/2025 WP(C)/29247/2025	DINESH KUMAR SAHU VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
223	D-WP(C)/39308/2025 WP(C)/29248/2025	SURAVI DASH VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
224	D-WP(C)/41603/2025 WP(C)/29249/2025	SANJUKTA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
225	D-WP(C)/36310/2025 WP(C)/29250/2025	NARAYAN PADHY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
226	D-WP(C)/39938/2025 WP(C)/29251/2025	M/S GANAPATI MINERALS, KEONJHAR VS STATE POLLUTION CONTROL BOARD, BBSR	BIRANCHINARAYAN MOHANTY VS	// 0 //
227	D-WP(C)/41411/2025	PRADIP KUMAR SINGH	LAXMINARAYAN RAYATSINGH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29252/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40952/2025 WP(C)/29253/2025	UMA BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
229	D-WP(C)/40955/2025 WP(C)/29254/2025	USHARANI MUDULI VS COLLECTOR, CUTTACK	PRAVAT RANJAN SUTAR VS	// 0 //
230	D-WP(C)/42127/2025 WP(C)/29255/2025	ANIRUDHA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
231	D-WP(C)/40967/2025 WP(C)/29256/2025	TARESWAR PANI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
232	D-WP(C)/41810/2025 WP(C)/29257/2025	RASHMIKANTA BEHERA VS STATE BANK OF INDIA	SURYAKANTA JENA VS	// 0 //
233	D-WP(C)/41474/2025 WP(C)/29258/2025	SAUBHAGYA MANJARI MISHRA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
234	D-WP(C)/41462/2025 WP(C)/29259/2025	DHANESWAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
235	D-WP(C)/41497/2025 WP(C)/29260/2025	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA	VS	// 0 //
236	D-WP(C)/41464/2025 WP(C)/29261/2025	MANJAYA DHARUA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
237	D-WP(C)/41522/2025 WP(C)/29262/2025	MANA MOHAN BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
238	D-WP(C)/41520/2025 WP(C)/29263/2025	KANTI SUNA VS	LAXMI SHARMA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41595/2025 WP(C)/29264/2025	STATE OF ODISHA NILACHAL MAHARANA VS	KUNAL KUMAR SWAIN VS	// // 0
240	D-WP(C)/41596/2025 WP(C)/29265/2025	STATE OF ODISHA PANDABA PRADHAN VS	LAXMINARAYAN RAYATSINGH VS	// // 0
241	D-WP(C)/41525/2025 WP(C)/29266/2025	STATE OF ODISHA RAJESH KUMAR PATRO VS	ANAM CHARAN PANDA VS	// // 0
242	D-WP(C)/41753/2025 WP(C)/29267/2025	STATE OF ODISHA SISIR KUMAR DAS VS	PRASANTA KUMAR MISHRA VS	// // 0
243	D-WP(C)/41582/2025 WP(C)/29268/2025	UNION OF INDIA DEBABRATA KAR VS	KUNAL KUMAR SWAIN VS	// // 0
244	D-WP(C)/39181/2025 WP(C)/29269/2025	STATE OF ODISHA NITYANANDA MALLICK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/41587/2025 WP(C)/29270/2025	STATE OF ODISHA PIYUSH KUMAR SAHOO VS	ACHYUTANANDA PATTANAİK VS	// // 0
246	D-WP(C)/41322/2025 WP(C)/29271/2025	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL),BBSR RAMESH CHANDRA SAHU VS	SIDHESWAR MALLİK VS	// // 0
247	D-WP(C)/38594/2025 WP(C)/29272/2025	STATE OF ODISHA KARTIKA CHANDRA MALLİK VS	SAMAYA KUMAR RAY VS	// // 0
248	D-WP(C)/41336/2025 WP(C)/29273/2025	STATE OF ODISHA GANESWAR SAHOO VS	PURNA CHANDRA MISHRA VS	// // 0
249	D-WP(C)/41951/2025 WP(C)/29274/2025	STATE OF ODISHA GADADHAR NAYAK VS	AJIT KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/41332/2025 WP(C)/29275/2025	SATYANARAYAN MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/41590/2025 WP(C)/29276/2025	MOTILAL MOHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	D-WP(C)/41342/2025 WP(C)/29277/2025	SANJIT KUMAR NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
253	D-WP(C)/41616/2025 WP(C)/29278/2025	SUDARSAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
254	D-WP(C)/41618/2025 WP(C)/29279/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
255	D-WP(C)/40475/2025 WP(C)/29280/2025	GEETI RANJAN MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
256	D-WP(C)/41514/2025 WP(C)/29281/2025	BANDANA KAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
257	D-WP(C)/41448/2025 WP(C)/29282/2025	KAILASH CHANDRA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
258	D-WP(C)/39298/2025 WP(C)/29283/2025	PRASANNA KUMAR NATH VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
259	D-WP(C)/41605/2025 WP(C)/29284/2025	NIRANJAN DALABEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
260	D-WP(C)/38582/2025 WP(C)/29285/2025	UNION OF INDIA VS CHINMAYA KUMAR SAHU	PRATIMA NAYAK CGC VS	// 0 //
261	D-WP(C)/42108/2025	EASTERN ACADEMY OF SCIENCE AND TECHNOLOGY (EAST), KHURDA	ASHOK KUMAR SWAIN	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29286/2025	VS ODISHA HUMAN RIGHTS COMMISSION, BBSR	VS	0 //
262	D-WP(C)/41517/2025 WP(C)/29287/2025	RADHA SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
263	D-WP(C)/41447/2025 WP(C)/29288/2025	ASHIS KUMAR GIRI @ MADHUSUDAN GIRI VS STATE OF ORISSA	PRAVASH CHANDRA JENA VS	// 0 //
264	D-WP(C)/41458/2025 WP(C)/29289/2025	ALIVAJYOTI DEY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
265	D-WP(C)/41718/2025 WP(C)/29290/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
266	D-WP(C)/41611/2025 WP(C)/29291/2025	RAHUL SHARMA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
267	D-WP(C)/42012/2025 WP(C)/29292/2025	PANKAJ CHARAN NAYAK VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
268	D-WP(C)/41796/2025 WP(C)/29293/2025	DEVOG BALIAPAL PANCHAYAT LEVEL MISSION SHAKTI FEDERATION, BALESOREBEDA PRAKASH PANDA VS STATE OF ODISHA	VS	// 0 //
269	D-WP(C)/41459/2025 WP(C)/29294/2025	APARNA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
270	D-WP(C)/41944/2025 WP(C)/29295/2025	ROHIT BEHERA VS BANK OF INDIA, BBSR	PRAFULLA KUMAR RATH VS	// 0 //
271	D-WP(C)/41809/2025 WP(C)/29296/2025	HAREKRISHNA TRAVELS, DHENKANAL VS SUPERINTENDENT, DHENKANAL RANGE	LAXMINARAYAN SAHOO VS	// 0 //
272	D-WP(C)/39054/2025 WP(C)/29297/2025	PRAMILA DAS VS	SUBHENDU KUMAR NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/41429/2025 WP(C)/29298/2025	STATE OF ODISHA DAUD SADDAM HOSSAIN VS	BIRENDRA KUMAR PARDHI VS	// // ()
274	D-WP(C)/42340/2025 WP(C)/29299/2025	STATE OF ODISHA BISWANATH NAIK VS	BHOJARAJ SETH VS	// // ()
275	D-WP(C)/42255/2025 WP(C)/29300/2025	STATE OF ODISHA CHANDRA SEKHAR KAR VS	MAHENDRA KUMAR SAHOO VS	// // ()
276	D-WP(C)/34770/2025 WP(C)/29301/2025	STATE OF ODISHA BHASKAR CHANDRA MOHAPATRA VS	CHITTA RANJAN PATTNAIK VS	// // ()
277	D-WP(C)/42323/2025 WP(C)/29302/2025	STATE OF ODISHA SOUMYA RANJAN SATAPATHY VS	BUDHADEV ROUTRAY VS	// // ()
278	D-WP(C)/41813/2025 WP(C)/29303/2025	STATE OF ODISHA SHRAVANI OILS PRIVATE LTD, CUTTACK VS	AMIYA KUMAR TARAI VS	// // ()
279	D-WP(C)/41947/2025 WP(C)/29304/2025	STATE OF ODISHA JAYAKRUSHNA SAHU VS	MANAS ANKIT BOHIDAR VS	// // ()
280	D-WP(C)/42021/2025 WP(C)/29305/2025	CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, BBSR KUNJA BIHARI MAJHI VS	SUBHAGYA SWAIN VS	// // ()
281	D-WP(C)/41969/2025 WP(C)/29306/2025	STATE OF ODISHA MADHUSMITA ROUT VS	MANAS ANKIT BOHIDAR VS	// // ()
282	D-WP(C)/40981/2025 WP(C)/29307/2025	CHIEF COMMISSIONER CGST CENTRAL EXCISE AND CUSTOMS, BBSR MAMATA JENA VS	SATYABRATA MOHAPATRA VS	// // ()
283	D-WP(C)/36090/2025 WP(C)/29308/2025	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR MURALI SAHU VS	JYOTI RANJAN KAR VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/42141/2025 WP(C)/29309/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
285	D-WP(C)/41526/2025 WP(C)/29310/2025	JYOTISHANKAR SARANGI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
286	D-WP(C)/37069/2025 WP(C)/29311/2025	M/S LAXMI COLD STORAGE, BARGAON VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, ROURKELA	ITISHREE TRIPATHY VS	// 0 //
287	D-WP(C)/40474/2025 WP(C)/29312/2025	ASWINI KUMAR @ KUMAR PARIDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
288	D-WP(C)/37070/2025 WP(C)/29313/2025	M/S NATH JEE ENTERPRISES, JHARSUGUDA VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, SAMBALPUR	ITISHREE TRIPATHY VS	// 0 //
289	D-WP(C)/40581/2025 WP(C)/29314/2025	M/S SANJAY JAISWAL VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
290	D-WP(C)/42327/2025 WP(C)/29315/2025	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
291	D-WP(C)/41857/2025 WP(C)/29316/2025	KUBER PRADHAN VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
292	D-WP(C)/41554/2025 WP(C)/29317/2025	RABINDRANATH SAMANTARAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
293	D-WP(C)/40259/2025 WP(C)/29318/2025	SUNAKAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/38586/2025 WP(C)/29319/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST RAILWAY, KHORDHA VS SOURENDRA PARIJA	AJAY KUMAR ROY VS	// 0 //
295	D-WP(C)/42338/2025	LATA KUMBHAR	AMIT PRASAD BOSE	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29320/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41426/2025 WP(C)/29321/2025	ARCHER SRI ARDHENDU NARAYAN BEHERA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
297	D-WP(C)/40265/2025 WP(C)/29322/2025	NARAHARI MOHAPATRA VS PRINCIPAL SECRETARY, LAW, GOVT OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
298	D-WP(C)/41895/2025 WP(C)/29323/2025	DR. NIHAR RANJAN MISRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
299	D-WP(C)/40463/2025 WP(C)/29324/2025	PRAGYAN PARIMITA RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
300	D-WP(C)/41907/2025 WP(C)/29325/2025	M/S.BISWAJIT ENGINEERING, CUTTACK VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //
301	D-WP(C)/41717/2025 WP(C)/29326/2025	MAHESH PATNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
302	D-WP(C)/41720/2025 WP(C)/29327/2025	PRIYA MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
303	D-WP(C)/41509/2025 WP(C)/29328/2025	PRATUL CHANDRA BHOI VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
304	D-WP(C)/41946/2025 WP(C)/29329/2025	SANGITA NAYAK VS TATA POWER SOUTH ODISHA DISTRIBUTION LTD(TPSODL) ,GANJAM	PRASANTA KUMAR SATAPATHY VS	// 0 //
305	D-WP(C)/41721/2025 WP(C)/29330/2025	SRIKANTA KUMAR JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
306	D-WP(C)/41696/2025 WP(C)/29331/2025	DR.SAMBHU PANIGRAHI VS	SAMBHU PANIGRAHY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/41785/2025 WP(C)/29332/2025	STATE OF ODISHA TRANSCORD TELSCAPE PRIVATE LTD, BBSR VS SUPERINTENDENT, CGST AND CX, BBSR-II	RABINDRA NATH PANDA VS	// // 0 //
308	D-WP(C)/39382/2025 WP(C)/29333/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
309	D-WP(C)/41792/2025 WP(C)/29334/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
310	D-WP(C)/39605/2025 WP(C)/29335/2025	SANJAY DHARUA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
311	D-WP(C)/41681/2025 WP(C)/29336/2025	UMARANI SINGH VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// 0 //
312	D-WP(C)/41568/2025 WP(C)/29337/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. VS PHURTI PADHAN	BAIDHAR SAHOO VS	// 0 //
313	D-WP(C)/41793/2025 WP(C)/29338/2025	SARAT PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
314	D-WP(C)/41956/2025 WP(C)/29339/2025	K.RAMA REDDY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
315	D-WP(C)/42138/2025 WP(C)/29340/2025	SUBASH CHANDRA SENAPATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
316	D-WP(C)/41569/2025 WP(C)/29341/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS ARJUN SA	BAIDHAR SAHOO VS	// 0 //
317	D-WP(C)/41999/2025 WP(C)/29342/2025	KSHITIS CHANDRA MALLICK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/41957/2025 WP(C)/29343/2025	SCHOOL MANAGING COMMITTEE OF BIPADA BHANJA UPPER PRIMARY SCHOOL, JAGATSINGHPUR VS STATE OF ODISHA	KUNAL KUNWAR VS KUNAL KUNWAR	// 0 //
319	D-WP(C)/42028/2025 WP(C)/29344/2025	DILLIP KUMAR ROUT VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
320	D-WP(C)/41639/2025 WP(C)/29345/2025	SUMANI ANANDITA VS ADDITIONAL COMMISSIONER, BBSR	JASHOBANTA DASH VS	// 0 //
321	D-WP(C)/42073/2025 WP(C)/29346/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
322	D-WP(C)/41666/2025 WP(C)/29347/2025	RAHUL SHARMA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
323	D-WP(C)/41572/2025 WP(C)/29348/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS BANAMALI JOSHI	BAIDHAR SAHOO VS	// 0 //
324	D-WP(C)/42078/2025 WP(C)/29349/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
325	D-WP(C)/41641/2025 WP(C)/29350/2025	SUBHAS CHANDRA PARIDA VS ADDITIONAL COMMISSIONER, BBSR	JASHOBANTA DASH VS	// 0 //
326	D-WP(C)/42089/2025 WP(C)/29351/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
327	D-WP(C)/36387/2025 WP(C)/29352/2025	HIMANSHU SEKHAR BEHERA VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	MUKESH AGRAWAL VS	// 0 //
328	D-WP(C)/41615/2025 WP(C)/29353/2025	THE BRANCH MANAGER PNB MET LIFE INSURANCE CO LTD, BERHAMPUR VS PRASANTA KUMAR TAREI	RANJAN KUMAR ROUT VS	// 0 //
329	D-WP(C)/41581/2025	SUKANTI BADA	KARUNAKAR RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29354/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/40298/2025 WP(C)/29355/2025	MANAS RANJAN JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
331	D-WP(C)/41577/2025 WP(C)/29356/2025	MAA SARALA PANCHAYAT STARIYA SANGHA, MANIABANDHA GP VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
332	D-WP(C)/42168/2025 WP(C)/29357/2025	ANANTA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
333	D-WP(C)/40304/2025 WP(C)/29358/2025	DASARATHI MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
334	D-WP(C)/41576/2025 WP(C)/29359/2025	MAA JAGATJANANI PANCHAYAT STARIYA MISSION SHAKTI SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
335	D-WP(C)/40305/2025 WP(C)/29360/2025	ASHOK KUMAR MAJHI VS THE BRANCH MANAGER, CENTRAL BANK OF INDIA	SAUMYA RANJAN PRADHAN VS	// 0 //
336	D-WP(C)/42382/2025 WP(C)/29361/2025	SASMITA RANI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
337	D-WP(C)/42124/2025 WP(C)/29362/2025	GEETANJALI JENA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
338	D-WP(C)/42363/2025 WP(C)/29363/2025	DR.SANJIT PATNAIK VS DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	ISHWAR MOHANTY VS	// 0 //
339	D-WP(C)/41676/2025 WP(C)/29364/2025	BHIKARI CHARAN PANDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
340	D-WP(C)/41580/2025 WP(C)/29365/2025	DR.SUMANTA KUMAR VS	TUKUNA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/41786/2025 WP(C)/29366/2025	STATE OF ODISHA AJIT KUMAR NAYAK @ AJIT NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	// // ()
342	D-WP(C)/41621/2025 WP(C)/29367/2025	STATE OF ODISHA GANGA PARIDA VS	SAROJ RANJAN SUBUDHI VS	// // ()
343	D-WP(C)/41697/2025 WP(C)/29368/2025	STATE OF ODISHA SANTILATA BHUYAN VS	RAJ KISHORE SWAIN VS	// // ()
344	D-WP(C)/42032/2025 WP(C)/29369/2025	STATE OF ODISHA PRADIP CHANDRA SAHOO VS	PRAFULLA CHANDRA BISWAL VS	// // ()
345	D-WP(C)/42322/2025 WP(C)/29370/2025	ICICI BANK LTD. INDIAN OVERSEAS BANK, BBSR VS	AJIT KUMAR MAHAPATRA VS	// // ()
346	D-WP(C)/41644/2025 WP(C)/29371/2025	THE CHAIRPERSON, PERMANENT LOK ADALAT, KHURDA MANJUSHREE PARIDA VS	JASHOBANTA DASH VS	// // ()
347	D-WP(C)/41692/2025 WP(C)/29372/2025	ADDITIONAL COMMISSIONER, BBSR BISHNU CHARAN MISHRA VS	BIBUDHENDRA KUMAR RATH VS	// // ()
348	D-WP(C)/42184/2025 WP(C)/29373/2025	SECRETARY, SC AND ST DEPARTMENT, BBSR DILLIP KUMAR CHHATOI VS	LALATENDU SAMANTARAY VS	// // ()
349	D-WP(C)/42019/2025 WP(C)/29374/2025	STATE OF ODISHA SWOSTI EDUCATIONAL FOUNDATION, BBSR VS	CHITRASEN PARIDA VS	// // ()
350	D-WP(C)/42418/2025 WP(C)/29375/2025	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI SUSHANT MISHRA VS	MANORANJAN MISHRA VS	// // ()
351	D-WP(C)/41452/2025 WP(C)/29376/2025	DISCIPLINARY AUTHORITY CUM DEPUTI GENERAL MANAGER, CENTRAL BANK OF INDIA, MUMBAI MATRUBHASA PRACHAR SAMITI VS	CHITRASEN PARIDA VS	// // ()
		CENTRAL BOARD OF DIRECT TAXES (CBDT)		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/42440/2025 WP(C)/29377/2025	SIBA PRASAD DALAI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
353	D-WP(C)/41003/2025 WP(C)/29378/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
354	D-WP(C)/42175/2025 WP(C)/29379/2025	ARNAPURNA PARIDA VS PRAFULLA KUMAR MOHANTY	BASUDEV MISHRA VS	// () //
355	D-WP(C)/41693/2025 WP(C)/29380/2025	NABARANGPUR INSTITUTE OF ALLIED MEDICAL SCIENCE VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
356	D-WP(C)/40576/2025 WP(C)/29381/2025	SUMANTA SEKHAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
357	D-WP(C)/42401/2025 WP(C)/29382/2025	BINMAY DAS MOHAPATRA VS STATE OF ODISHA	SONALI PRUSTY VS	// () //
358	D-WPCRL/28731/2025 WPCRL/140/2025	RINA SHARMA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA P.S. BUXIBAZAR /118 /2025 () //
359	D-ABLAPL/29588/2025 ABLAPL/12055/2025	BABULA @ DILIP KUMAR MOHANTY VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	KUMBHARAPARA /328 /2025 () //
360	D-ABLAPL/31381/2025 ABLAPL/12056/2025	LIPUN PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /336 /2025 () //
361	D-ABLAPL/30216/2025 ABLAPL/12057/2025	SANTANU NAHAK VS STATE OF ODISHA	SURYAKANTA DASH VS	RAMBHA (KHALLIKOTE) /738 /2025 () //
362	D-ABLAPL/31385/2025 ABLAPL/12058/2025	KANHU CHARAN SAMANTASINGHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /290 /2025 () //
363	D-ABLAPL/30273/2025	BIJU PATRA	AMLAN MOHANTY	JODA /276 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12059/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31407/2025 ABLAPL/12060/2025	DEBADATTA JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /335 /2025 () //
365	D-ABLAPL/31578/2025 ABLAPL/12061/2025	SURYAKANTA DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /406 /2025 () //
366	D-ABLAPL/30317/2025 ABLAPL/12062/2025	SURESH KOTHARI VS STATE OF ODISHA	KARUNAKAR GAYA VS	JONK /49 /2022 () //
367	D-ABLAPL/30882/2025 ABLAPL/12063/2025	SWADHIN PRIYADARSI @ SWADHIN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /315 /2025 () //
368	D-ABLAPL/31378/2025 ABLAPL/12064/2025	SRIKANTA MAHARANA VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //
369	D-ABLAPL/31411/2025 ABLAPL/12065/2025	RAJESH PANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /256 /2024 () //
370	D-ABLAPL/31097/2025 ABLAPL/12066/2025	SATYABRATA DHAL VS STATE OF ODISHA	PRATIK NAYAK VS	JAJPUR ROAD /492 /2025 () //
371	D-ABLAPL/31416/2025 ABLAPL/12067/2025	MANIKA BANARA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /585 /2025 () //
372	D-ABLAPL/31150/2025 ABLAPL/12068/2025	BARUN GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /445 /2025 () //
373	D-ABLAPL/31417/2025 ABLAPL/12069/2025	KHITISH KUMAR DAS @ KHITISH DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /271 /2025 () //
374	D-ABLAPL/31419/2025 ABLAPL/12070/2025	PRASHANNA @ PRASANNA ROUT VS	ARIJEET MISHRA VS	BANKI /330 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/31156/2025 ABLAPL/12071/2025	STATE OF ODISHA AKASH GOUDA@KALIA GOUDA VS	SIDDHARTH GOUTAM DAS VS	// GOSANINUAGAM /327 /2025 ()
376	D-ABLAPL/31422/2025 ABLAPL/12072/2025	STATE OF ODISHA NAKULA ROUT VS	ARIJEET MISHRA VS	// BANKI /328 /2025 ()
377	D-ABLAPL/31325/2025 ABLAPL/12073/2025	STATE OF ODISHA SANDEEP RANJAN NAYAK VS	GOREKHANATH DASH VS	// JODAPADAR /163 /2025 ()
378	D-ABLAPL/31426/2025 ABLAPL/12074/2025	STATE OF ODISHA SIKU @ SIPUN PRADHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /728 /2025 ()
379	D-ABLAPL/31736/2025 ABLAPL/12075/2025	STATE OF ODISHA NAUN @ NARAYAN SETHY VS	BIKRAM KESHARI BAL VS	// SALIPUR /341 /2025 ()
380	D-ABLAPL/29233/2025 ABLAPL/12076/2025	STATE OF ODISHA BIKRAM JENA VS	SANJAYA KUMAR PANIGRAHI VS	// AGARAPADA /120 /2025 ()
381	D-ABLAPL/31423/2025 ABLAPL/12077/2025	STATE OF ODISHA PRAKASH @ HADU DAKUA VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /103 /2022 ()
382	D-ABLAPL/31424/2025 ABLAPL/12078/2025	STATE OF ODISHA MANOJ KUMAR NAIK VS	ASHOK KUMAR PRADHAN VS	// JAGANNATHA PRASAD /199 /2020 ()
383	D-ABLAPL/30788/2025 ABLAPL/12079/2025	STATE OF ODISHA DINESH KUMAR BEHERA VS	MANAS KUMAR CHAND VS	// PHULBANI TOWN /344 /2025 ()
384	D-ABLAPL/31429/2025 ABLAPL/12080/2025	STATE OF ODISHA CHHABINDRA BEHERA VS	SUSANTA KUMAR BARAL VS	// ATHGARH /293 /2025 ()
385	D-ABLAPL/31303/2025 ABLAPL/12081/2025	STATE OF ODISHA AJIT KUMAR SAHOO @ AJAYA VS	KISHORE CHANDRA KAR VS	// BINJHARPUR /456 /2025 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :15/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/31334/2025 ABLAPL/12082/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /813 /2025 () //
387	D-ABLAPL/30926/2025 ABLAPL/12083/2025	TANMAYA NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /243 /2021 () //
388	D-ABLAPL/30617/2025 ABLAPL/12084/2025	SWADHIN NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /34 /2025 () //
389	D-ABLAPL/31082/2025 ABLAPL/12085/2025	AMIR KHAN @ CHAND VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /394 /2025 () //
390	D-ABLAPL/30678/2025 ABLAPL/12086/2025	KABI CHANDRA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	THUAMUL RAMPUR /61 /2025 () //
391	D-ABLAPL/31374/2025 ABLAPL/12087/2025	SK. MISKIN @ BHULU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /171 /2025 () //
392	D-ABLAPL/30860/2025 ABLAPL/12088/2025	RASMITA SAMANTRA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	CAPITAL P.S. /574 /2025 () //
393	D-ABLAPL/31450/2025 ABLAPL/12089/2025	KOLA VAMANA MURTY @ KOLA BAMAN MURTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	AMBADOLA /216 /2025 () //
394	D-ABLAPL/31467/2025 ABLAPL/12090/2025	SUDEEP MANGARAJ @ SUDIP MANGARAJ @ GANUA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /371 /2025 () //
395	D-ABLAPL/29492/2025 ABLAPL/12091/2025	SHIBA KHAN @ SHIBA SANKAR DANSANA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	ATTABIRA /330 /2025 () //
396	D-ABLAPL/31273/2025 ABLAPL/12092/2025	DOLAMANI DEEP VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	// () //
397	D-ABLAPL/31274/2025	DIPAK @ DEEPAK PADHAN	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /261 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12093/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/31349/2025 ABLAPL/12094/2025	SK. WASIM EKRAM @ SK. GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //
399	D-ABLAPL/28871/2025 ABLAPL/12095/2025	BASU @ BASUDEV PRADHAN VS STATE OF ODISHA	BIRABAR GANTHIA VS	BALIMI /7 /2018 () //
400	D-ABLAPL/31333/2025 ABLAPL/12096/2025	SK. WASIM EKRAM @ SK. GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //
401	D-ABLAPL/31425/2025 ABLAPL/12097/2025	CHAGA BEHERA @ KUBERA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KUJANGA /326 /2025 () //
402	D-ABLAPL/31500/2025 ABLAPL/12098/2025	ACHYUTADITYA RAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIKUDA /370 /2025 () //
403	D-ABLAPL/31512/2025 ABLAPL/12099/2025	NABIN MISHRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MURIBAHAL /210 /2025 () //
404	D-ABLAPL/31711/2025 ABLAPL/12100/2025	BINA NAG VS STATE OF ODISHA	SEPHALEE DAS VS	KHARIAR /135 /2020 () //
405	D-ABLAPL/31517/2025 ABLAPL/12101/2025	DEBENDRA GHASI VS STATE OF ODISHA	SOUMYA SARATHI DAS VS	RAMBHA (KHALLIKOTE) /538 /2025 () //
406	D-ABLAPL/31579/2025 ABLAPL/12102/2025	BHASKAR KARA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	BAIDYANATHPUR /293 /2025 () //
407	D-ABLAPL/31146/2025 ABLAPL/12103/2025	SUCHISMITA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	BIRIDI PS /85 /2024 () //
408	D-ABLAPL/31520/2025 ABLAPL/12104/2025	HIMANSU NAIK VS	RAMESH KUMAR SAHU VS	KALAMPUR /71 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/29033/2025 ABLAPL/12105/2025	STATE OF ODISHA KANU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()
410	D-ABLAPL/31542/2025 ABLAPL/12106/2025	STATE OF ODISHA BHAGABAN BEHERA VS STATE OF ODISHA	GOKULANANDA PADHI VS	// RANPUR /308 /2025 ()
411	D-ABLAPL/31656/2025 ABLAPL/12107/2025	STATE OF ODISHA PRIYANKA TERESA VS STATE OF ODISHA	SASWAT JENA VS	// / /0 () //